

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ACCUSOFT TECHNOLOGIES PRIVATE LIMITED

1.	Name of Corporate Person	Accusoft Technologies Private Limited
2.	Date of Incorporation of Corporate Person	01/02/1995
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72200KA1995PTC017073
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	Empire Infantry, 2nd Floor, No.29, (Old No.10), Infantry Road, Bangalore-560001.
6.	Liquidation Commencement Date of Corporate Person	21.06.2023
7.	Name, Address, Email Address, Telephone Number of the Liquidator and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 404/2, 7 th Main, 9 th Cross, Jayanagar II Block, Bangalore-560011 e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/PA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	20.07.2023

Notice is hereby given that Accusoft Technologies Private Limited has commenced voluntary liquidation on 21.06.2023.

The stakeholders of Accusoft Technologies Private Limited are hereby called upon to submit proof of their claims, on or before 20.07.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

For Accusoft Technologies Private Limited
(Under Voluntary Liquidation)

Kondisetty Dushyantha Kumar
(Liquidator)

Date: 22.06.2023
Place: Bangalore

Kondisetty Kumar Dushyantha
Liquidator of Accusoft Technologies Private Limited